

Starred Question No. 1193 dated the 5th May, 1965 and state:

(a) whether the question of setting up an All-India Judicial Service has been considered;

(b) if so, the result thereof; and

(c) if not, the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Hathi):

(a) to (c). The matter is under consideration.

उत्तर भारत में आंधी तूफान

214. श्री विश्वनाथ पाण्डेय : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मई, 1965 में उत्तर भारत के कई भागों में भयंकर आंधी तूफान आने और अत्यधिक आंचे पड़ने के कारण लोगों का काफी क्षति हुई ;

(ख) यदि हां, तो धन और जन का कुल कितनी क्षति हुई ; और

(ग) सरकार ने पीड़ित व्यक्तियों को क्या सहायता दी ?

गृह-कार्य मंत्रालय में उपमंत्री (श्री स० ना० मिश्र) : (क) से (ग). सूचना एकत्रित की जा रही है और यथा समय सदन के सभा-पटल पर रख दी जायेगी ।

Migration from East Pakistan

- 215 { Shri Vishwa Nath Pandey:
Shri Yashpal Singh:
Shri Bibhuti Mishra:
Shri K. N. Tiwary:
Shri P. R. Chakraverti:
Shri P. C. Borooah:
Shri P. Venkatasubbalah:
Shri Ravindra Varma:
Shrimati Jyotsna Chandr:
Shri Hem Raj:
Shrimati Renuka Barkataki:
Shri D. C. Sharma:
Shri D. N. Tiwary:

{ Shri H. C. Linga Reddy:
{ Shri Basumatari:

Will the Minister of Rehabilitation be pleased to refer to the reply given to Starred Question No. 230 on the 3rd March, 1965 and state:

(a) the number of persons who have migrated into India from East Pakistan since 10th March, 1965; and

(b) the progress so far made in the rehabilitation of migrants in the various States and Union Territories?

The Minister of Rehabilitation (Shri Tyagi): (a) 40,066 persons have entered India from 10th March, 1965 to 23rd July, 1965 of whom 25,676 came with migration certificates and 14,390 without travel documents;

(b) A Statement showing the progress made in the rehabilitation of migrants from East Pakistan in the various States and Union Territories is laid on the Table of the House. [Placed in Library. See No. LT-4545/65].

Nehru Academy of Higher Learnings

216. { Shri Vishwa Nath Pandey:
{ Shri Sarjoo Pandey:

Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 659 on the 31st March, 1965 regarding the establishment of Nehru Academy of Higher Learnings and state:

(a) whether it is proposed to establish this Academy in Delhi;

(b) if so, the broad outlines thereof; and

(c) when the proposal will be finalised?

The Minister of Education (Shri M. C. Chagla): (a) to (c). The proposal is still under the consideration of the Jawaharlal Nehru Memorial Fund.